

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

SUBI CHEMICALS PRIVATE LIMITED OPERATING IN DYES AND CHEMICALS TRADING INDUSTRY IN SURAT, GUJARAT

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	SUBI CHEMICALS PRIVATE LIMITED CIN : U24231GJ1992PTC018170 PAN : AADCS3609M
2.	Address of the registered office	509/10, Jeevan Deep Complex, Opp. J.K. Tower, Near Sub Jail, Ring Road, Surat 395 002
3.	URL of website	https://scpl.ind.in
4.	Details of place where majority of fixed assets are located	Surat
5.	Installed capacity of main products/ services	Not applicable, being a trading Company
6.	Quantity and value of main products/ services sold in last financial year	Dyes and chemicals used in textile industry – Turnover of Rs. 8.57 crores in F.Y. 2021-22
7.	Number of employees/ workmen	15
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by sending email at : cnjabd@gmail.com or subi.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Details can be obtained by sending email at : cnjabd@gmail.com or subi.cirp@gmail.com
10.	Last date for receipt of expression of interest	19/01/2023
11.	Date of issue of provisional list of prospective resolution applicants	22/01/2023
12.	Last date for submission of objections to provisional list	27/01/2023
13.	Process email id to submit EOI	subi.cirp@gmail.com

Date : 02.01.2023

Place: Ahmedabad

Sd/-

Mr. Nimai Gautam Shah

Resolution Professional for Subi Chemicals Private Limited

Registration No.: IBBI/IPA-001/IP-P00154/2017-2018/10323

605-606-607, Silver Oaks, Near Mahalaxmi Char Rasta, Paldi, Ahmedabad-380 007